

ITEM NO.1

COURT NO.13

SECTION II

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

Petition(s) for Special Leave to Appeal (Crl.) No(s). 10831/2023

(Arising out of impugned final judgment and order dated 19-07-2023 in A482 No. 25829/2023 passed by the High Court Of Judicature At Allahabad)

KISHAN KUMAR AGARWAL

Petitioner(s)

VERSUS

THE STATE OF UTTAR PRADESH & ANR.

Respondent(s)

([MEDIATION REPORT RECEIVED])

IA No. 174712/2023 - EXEMPTION FROM FILING O.T.

IA No. 212186/2023 - EXEMPTION FROM FILING O.T.

IA No. 212183/2023 - PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES)

Date : 27-09-2024 These matters were called on for hearing today.

CORAM :

HON'BLE MS. JUSTICE BELA M. TRIVEDI

HON'BLE MR. JUSTICE SATISH CHANDRA SHARMA

For Petitioner(s) Mr. Puneet Singh Bindra, AOR (arguing counsel)

For Respondent(s) Mr. Ankit Goel, AOR (through VC)

Mr. Sanjai Paras, Adv.

Mr. Ujjwal Singh, AOR

UPON hearing the counsel the Court made the following
O R D E R

1. Heard learned counsel for the parties and perused the material on record including the interim settlement agreement dated 10.09.2024, arrived at between the parties through the process of mediation.

2. In view of such interim settlement, we deem it appropriate to grant leave in the present matter and direct

that the interim order, dated 04.09.2023, shall continue to operate till the next date of hearing.

3. Leave granted.

4. As the disputes between the parties are in the process of final settlement in the intervening time, the following cases/ proceedings, filed by the parties against each other, shall remain stayed until further orders;

a. Case No. 124443/2021, titled as "*State vs Kishan Kumar Agarwal*" pending before the Court of A.C.J.(J.D.)-7, Kanpur Nagar.

b. Case No. 1575/2021 titled as "*Niharika Agarwal vs Kishan Kumar Agarwal*" pending before the Court of Additional Principal Judge, Family Court(04), Kanpur Nagar.

c. Case No. 3099/2021, titled as " *Niharika Agarwal vs Kishan Kumar Agarwal*, pending before Court of ACJ, (Senior Division)-04, Kanpur Nagar.

d. Case No. 1582/2022, titled as "*Niharika Agarwal vs Kishan Kumar Agarwal*, pending before the Court of Additional Principal Judge, Family Court(04), Kanpur Nagar.

5. It is stated by the counsel appearing for the petitioner that there is one more proceeding which is filed by the respondent no.2 against the present petitioner, bearing Case No. 153021/2023, registered at Police Station-

Nawab Ganj, Kanpur but the same is not mentioned in the interim settlement agreement and prays that the same be also stayed in view of the settlement arrived at between the parties. Accordingly, the said proceedings shall also remain stayed until further orders.

(NISHA KHULBEY)
SENIOR PERSONAL ASSISTANT

(ANU BHALLA)
COURT MASTER (NSH)